

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP 16/197/2014 -DDCA

PRESENT: SMT. INA MALHOTRA,  
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01-12-2017**

**NAME OF THE COMPANY: D.D.C.A.**

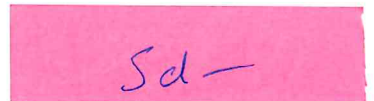
**SECTION OF THE COMPANIES ACT: 621A**

| <b>S.NO.</b> | <b>NAME</b> | <b>DESIGNATION</b> | <b>REPRESENTATION</b> | <b>SIGNATURE</b> |
|--------------|-------------|--------------------|-----------------------|------------------|
|--------------|-------------|--------------------|-----------------------|------------------|

|          |   |  |  |  |
|----------|---|--|--|--|
| Present: | Ms. Sonali Malhotra & Mr. Amit Sanduja, Advocates |  |  |  |
|          | Ms. Sudha Sachdev, FCS AR for 4 Directors         |  |  |  |

**ORDER**

**Reserved for orders**



**(Ina Malhotra)**  
**Member (J)**